

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.119/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company	Amit Kumar Gupta. -Vs- LGW Limited & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Siddhi Dhanalwaria.
Practising Company Secretary

Respondent 3

Siddhi
19/09/17

2. CS Smriti Singhania.
Practising Company Secretary

Respondent 4

Smriti Singhania
19/09/17

3. CS Deepak Kumar Khaitan
Practising Company Secretary

Respondent
No. 1 & 2

Deekha
19/09/2017

4. Jinish Shah
(Respondent No.5)

J Shah
19/09/2017

5. Abhrajit Mitra, Sr Adv.
AN. Sharma, Adv.

Petitioner

Mithra
19/09.

(7) Trinika Kulkarni, Adv.

ORDER

Ld. Counsels for the Petitioner as also Respondent(s) 1, 2, 3 and 4 are present.

Both sides prayed for short adjournment.

Listed on 20th ~~September~~ ^{September}, 2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)